

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Nos. 31186-31188/2016

(Arising out of impugned final judgment and order dated 29-07-2016 in SA No. 24/2012, SA No. 9/2012 and SA No. 25/2012 passed by the High Court of Judicature at Allahabad)

KRISHNA RAI & ORS.

Petitioner(s)

VERSUS

BANARAS HINDU UNIVERSITY THROUGH REGISTRAR & ORS. Respondent(s)

(With IA No. 4/2016 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 12-01-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)

Mr. Deepak Jain, Adv.  
Ms. Jaspreet Aulakh, Adv.  
Mr. Tanpreet Gulati, Adv.  
Mr. Georgey V. Mathew, Adv.  
Mr. Vaibhav Manu Srivastava, AOR

For Respondent(s)

Mr. T. V. George, AOR  
  
Mr. Shish Pal Laler, Adv.  
Mr. Ghanshyam Singh, Adv.  
Mr. Hitesh Kumar, Adv.  
Mr. Atul, Adv.  
Mr. Rajnish Kumar Jha, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List this matter on 02<sup>nd</sup> February, 2022.

(NIDHI AHUJA)  
AR-cum-PS

(RAM SUBHAG SINGH)  
BRANCH OFFICER